

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-------------|-------------|-------------|---|
| CP 72/2010 | TP 25/16 | For hearing | 397/ 398 | Sealtite Gaskets Pvt. Ltd., & 6 Others Vs K. Raheja Hotels & Estates Pvt. Ltd., & 6 Others. |

| SL. NO. | NAME (IN CAPITAL) & PHONE NUMBER | REPRESENTATION TO WHOM | SIGNATURE |
|------------|-------------------------------------|------------------------|-----------|
|------------|-------------------------------------|------------------------|-----------|

1. **R.U. Bureli**
For **Teolla & Teolla**
9448844554

R-2 to 4

CR.U. Bureli

2. **Yamini Harish**
For **Maneeha Kongvi**
9538850442

P 1 to 4, 6 and 7

Yamini Harish

3. **Laksha Karappa**

For **RS-6**

ORDER

m/s. Dna Associates

Counsel for Petitioner is present. Counsel for Respondent is also present.
They reported that stay passed by the Hon'ble High Court of Karnataka is in
force. List it on 01/12/2017.

Member (T)

Member (J)